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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/166/2016	
NAME OF THE PETITIONER(S)	:	C. Subramaniam & 3 Others	
NAME OF THE RESPONDENT(S)	:	M/S Mehala Carona Textiles Private Limited & 8 others	
SECTION	:	397/398	
SI.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	A. V. RADHAKRISHNAN (D.UMA DEVI)	for R9	
2.	T. V. P. SAI VIHARI	Counsel for R2 - R6	
3.	K. RAMESH M/S. Ramalingam & Associates	Counsel for R7 & 8	
4.	S. MANOJ KUMAR (for Vishwas Hanumur)	Counsel for petitioners	

ORDER

Shri S Manoj Kumar, representing counsel for petitioners present. Shri T V P  
Sai Vihari, counsel for R2 to R6, Shri K Ramesh, counsel for R7 & R8 and  
Ms D Uma Devi, proxy representing counsel for R9 are present. Counsel for R7  
& R8 and proxy counsel for R9 sought time for filing counter. Time enlarged at  
request as a last chance. Put up on 30.03.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)